

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 540/252/ND/18**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
04.05.2018**

**NAME OF THE COMPANY: B.R. Buildhome Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

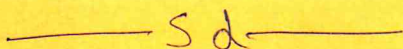
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Mr. Anurag Nirbhaya, CA		
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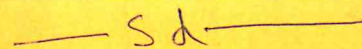
	<b>For the Respondent:</b>	Mr. Manish Raj, Company Prosecutor, ROC		
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**ORDER**

Notice is accepted by Mr. Manish Raj on behalf of the ROC. Let reply be filed. To come up on 29<sup>th</sup> May, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**